

**INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "SMC-1": NEW DELHI  
BEFORE SHR BHAVNESH SAINI, JUDICIAL MEMBER  
AND  
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER  
(Through Video Conferencing)**

ITA No. 4376/Del/2019  
(Assessment Year: 2014-15)

Smt. Sunita Choudhry, C/o. Akhilesh Kumar, Adv.; 206-207, Ansal Satyam RDC, Raj Nagar, Ghaziabad-201002 <b>PAN: BSLPC6155J</b> (Appellant)	Vs.	ITO, Ward-3 (5), Hapur. (Respondent)
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Assessee by :	Shri Akhilesh Kumar, Adv.; & Shri Pushkar Pandey, Adv.;
Department by :	Shri Rajesh Kumar, Sr. DR;
Date of Hearing	03/02/2021
Date of pronouncement	03/02/2021

**ORDER**

**PER PRASHANT MAHARISHI, A. M.**

1. This appeal is filed by the assessee against the order of the ld. CIT(A), Ghaziabad, dated 28.02.2019 for the Assessment Year 2014-15.
2. When the matter is called up for hearing the ld. AR of the assessee submitted a letter wherein, it is submitted that assessee has already opted for settlement of the dispute involved in this appeal under the Direct Taxes Vivaad Se Vishwas Scheme, 2020 by filing Form Nos. 1 and 2. Subsequently, Form No. 3 as per section 5(1) of the Vivaad Se Vishwas Scheme, 2020 was also issued by the Department.
3. In view of the above facts the appeal of the assessee is dismissed as withdrawn.
4. Accordingly, appeal of the assessee is dismissed.

Sd/-  
(BHAVNESH SAINI)  
JUDICIAL MEMBER

Sd/-  
(PRASHANT MAHARISHI)  
ACCOUNTANT MEMBER

Dated : 03/02/2021.  
\*MEHTA\*

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1. Appellant
2. Respondent
3. CIT
4. CIT (A)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi

Date of dictation	3.02.2021
Date on which the typed draft is placed before the dictating member	3.02.2021
Date on which the typed draft is placed before the other member	3.02.2021
Date on which the approved draft comes to the Sr. PS/ PS	3.02.2021
Date on which the fair order is placed before the dictating member for pronouncement	3.02.2021
Date on which the fair order comes back to the Sr. PS/ PS	3.02.2021
Date on which the final order is uploaded on the website of ITAT	3.02.2021
date on which the file goes to the Bench Clerk	3.02.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	